

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-136(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

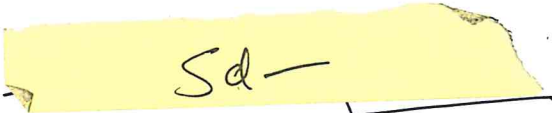
**NAME OF THE COMPANY: NGK Fresh Trading Pvt. Ltd. and NGK Trading
Company Pvt. Ltd.**

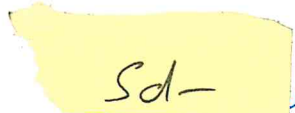
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Kunal Sabharwal, Advocate Mr. Rahul Jain, CS Mr. Gurminder Dhani, CS		
	For the Respondent:	None		

ORDER

Reserved for orders.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**